

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 24**

**C.P.(CAA)/14(MB)2024 IN C.A.(CAA)/1116(MB)2020**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **CONFIRMATION.COM INDIA PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

---

**ORDER**

Ld. Counsel for the RD informs that RD report has been filed and RoC report is still awaited. List this matter on Board on **10.05.2024**.

-sd-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**